

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:4151  
ANSWERED ON:18.05.2006  
REVIVAL OF BURN STANDARD COMPANY LTD  
Bellarmin Shri A.V.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

(a) whether any proposal to revive Burn Standard Company Limited, (BSCL) including Salem unit is under consideration of the Government; and

(b) if so, the present status of the proposal and the time by which the revival package is likely to be announced by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SMT. KANTI SINGH)

(a) & (b): BSCL has been a sick company and therefore, was referred to the Board for Industrial & Financial Reconstruction (BIFR). BIFR has appointed Industrial Investment Bank of India Ltd. (IIBI) as operating agency (OA) to finalize a revival scheme for BSCL. IIBI recently had a meeting with concerned stakeholders on 10.05.2006 to finalize the draft revival scheme for BSCL.